

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7923 OF 2010

GAJANAN SAMADHAN LANDE

Appellant (s)

VERSUS

SANJAY SHYAMRAO DHOTRE

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/07/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s)

Mr. Vishal S Jogdand, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

Ms. Ruchi Kohli,Adv.

UPON hearing counsel the Court made the following

O R D E R

On the request of Mr. Vishal S. Jogdand,
learned counsel for the petitioner, the matter is
adjourned by a week.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master